

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/133/(IB)/2018  
NAME OF THE PETITIONER(S) : SAWHNEY TRADING COMPANY PVT LTD  
NAME OF THE RESPONDENT(S) : K.A EARTHMOVERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K. Moorthy	Counsel for Respondent	Vi
2)	Sawhney	Petitioner	

**ORDER**

Counsels for both the parties are present and prayed for time for reconciliation of accounts and to submit detailed report by giving a copy to the other side. At request, time is enlarged. Put up on 27.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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